

T.C.P No. 954/(MAH)/2017
CA No.

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Randhawa Construction Co.
V/s.
Petron Civil Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19	Khushboo. Agarwal Abhipsa Tonpe.	Advocate	<u>Agarwal</u>

TCP 954/I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 25.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)